

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal no. 134 of 2012**

**Dated : 21<sup>st</sup> February, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of**

**The Bihar Electricity Board**

**...Appellant(s)**

**Versus**

**Bihar Electricity Regulatory Commission**  
**& Ors.**

**...Respondent(s)**

**Counsel for the Appellant(s):**

**Mr. Mohit Kumar Shah**

**Counsel for Respondent (s):**

**Ms. Swapna Seshadri**  
**Mr. Suraj Samdarshi**

**ORDER**

Post the matter for hearing on **21.03.2013.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**mk/sm**